

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 995
(TO BE ANSWERED ON THE 5th February 2026)

**AIR CONNECTIVITY FROM TIRUCHIRAPPALLI INTERNATIONAL
AIRPORT**

995. SHRI DURAI VAIKO

Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether the Government has assessed the need for expanding air connectivity to eastern and north-eastern regions of the country, particularly to Kolkata and Guwahati in view of passenger demand, trade, education and tourism and if so, the details thereof;
- (b) whether any proposal has been received or is under consideration to introduce direct flights from the said airport to Kolkata and Guwahati under the UDAN Scheme or other aviation schemes; and
- (c) if so, the details thereof and the timeline fixed for commencement of such services and if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (d): With the repeal of Air Corporations Act in March 1994, the Indian domestic aviation was deregulated. Airlines are free to induct capacity with any aircraft type, free to select whatever markets and network they wish to service and operate. Hence, it is upto the airline operators to introduce air services to/from any airport in the country depending on their operational & commercial viability.

Tiruchirappalli is a served airport as per the definition in the UDAN scheme and therefore the routes connecting two served airports do not come under the purview of the scheme which primarily aims to provide air connectivity to unserved and underserved airports.

Further, M/s Indigo & M/s Air India Express operates 144 flights weekly (arrival + departure) from Tiruchirappalli International Airport in Tamil Nadu connecting Bangalore, Mumbai, Delhi, Shamshabad, Chennai & Thiruvananthapuram.;
